

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. NO.348 OF 1997.

Friday this the 17th day of December, 1999.

CORAM:

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

K. Muraleedharan,
Section Supervisor,
Office of the Post Master General,
Kozhikode, residing at BA2 Postal
Staff Quarters, Fort Hill,
Kozhikode.

Applicant

(By Advocate, Shri M.R. Rajendran Nair)

Vs.

1. The Chief Postmaster General,
Kerala Circle, Trivandrum.
2. The Post Master General,
Northern Region, Kozhikode.
3. T. Sudha, Section Supervisor,
Office of the Post Master
General, Kozhikode.
4. C. Sundaravally Ammal, Section
Supervisor, Technical Section,
Office of the Chief Post Master
General, Kerala Circle,
Thiruvananthapuram.

Respondents

(By Advocate Shri M.H.J. David J, ACGSC) (for R.1&2)

(By Advocate Shri O.V. Radhakrishnan(for R.3)

(By Advocate Shri G. Madhavan Nair (for R.4)

The application having been heard on 17th December, 1999,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks to declare that the reversion of
the applicant from the post of Section Supervisor is illegal
and to direct the respondents not to revert him from the post
of Section supervisor and alternatively to direct the

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respondents to consider him for a posting as Section Supervisor in the vacancy resultant on reversion of Mr. A.M.Thomas and consequent promotion of a working Section Supervisor.

2. The applicant while working as Postal Assistant was posted as Section Supervisor Gr.II, one Mr. A.C. Thomas who was functioning as Office Superintendent at Trivandrum has reverted as Section Supervisor and posted at Kozhikode. In order to accommodate the said Mr. Thomas at Kozhikode the applicant is going to be reverted.

3. The respondents contend that officials working in the Administrative Office of the Chief Post Master General, Kerala Circle, Office of the Postmaster General, Northern Region, Calicut and Office of the Post Master General, Central Region, Cochin are governed by one common gradation list and further postings as Section Supervisor and Office Superintendents are made based on the seniority therein. Mr. A.C. Thomas while working as Section Supervisor was promoted as Office Superintendent on ad hoc and temporary basis. He requested for reversion for his original post of Section Supervisor and the request was allowed and subsequently he was posted as Section Supervisor in the Office of the 2nd respondent being the seniormost among the biennial Cadre Review Officials. The said Thomas joined as Section Supervisor in the office of the 2nd respondent on 5.3.97. As a result the juniormost among the Section Supervisors, the applicant was assigned operative post in the same scale of pay which he was drawing in the post of Section Supervisor. By this arrangement there is no reduction in rank or pay of the applicant.

4. The applicant was posted as Section Supervisor when Mr. Thomas was functioning as Office Superintendent. When Mr. AC Thomas was reverted, the applicant being the juniormost among the Section Supervisors was assigned operative post in the same scale of pay which he was drawing in the post of Section Supervisor. This brought out by Annexure R2(b). That being the position, the applicant cannot have any grievance. There is no reversion. It is common experience that there are supervisory and non-supervisory posts in the cadre and they are inter-changeable. There is only a case that the applicant has been posted from Supervisory post to a non-supervisory post in the same cadre.

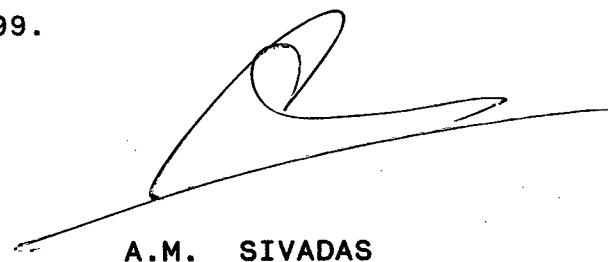
5. We do not find any merit in this O.A.

6. Accordingly, O.A. is dismissed. No costs.

Dated the 17th December 1999.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

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Annexure R2(b): True copy of the Memo No. Staff/101-7/92
dated 11.3.1997 of the 2nd respondent.